

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.177/2002

Tuesday this the 19th day of March, 2002

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

R.Baburaj Panicker,
Sree Mandiram, Cherthala South,
Manithara Market PO,
Alleppey.

...Applicant

(By Advocate Mr. Siby J Monipally)

V.

1. Union of India, represented
by the Chief Commercial Manager,
Southern Railway, Chennai.

2. Division Commercial Manager,
Southern Railway,
Trivandrum Division,
Trivandrum.

..Respondents

(By Advocate Mr. P. Haridas)

The application having been heard on 19.3.2002, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

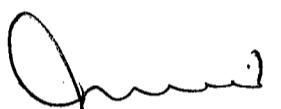
The applicant who is 27 years old now made a representation on 27.9.2000 alleging that his father was a Railway employee, who died on 20.6.81, that his mother is a coolie and therefore, he is entitled to compassionate appointment. Alleging that he did not get any response and that the Railway Administration did not favour him with a compassionate appointment, the applicant has filed this application seeking a direction to the respondents to grant him employment assistance on compassionate grounds.

Contd.....

.2.

2. On a reading of this application and on hearing the learned counsel of the applicant, we do not find any reason to entertain this application. No case for employment assistance on compassionate grounds is being made out even in the averment in the application. From the averment in the application the applicant is 27 years old, his mother is a Coolie and there is no other dependents in the family. The death of applicant's father occurred 21 years ago and the mother of the applicant, if the family was thrown to indigence, did not take care for employment assistance to her on compassionate grounds. Therefore, we reject this application under Section 19(3) of the Administrative Tribunals Act, 1985.

Dated 19th day of March, 2002


T.N.T. NAYAR
ADMINISTRATIVE MEMBER

(s)


A.V. HARIDASAN
VICE CHAIRMAN

APPENDIX

Applicant's Annexure:

1. A-1 : A photostat copy of the representation dt.27.9.2000 made to Chief Commercial Manager, Southern Railway, Madras.

npp
2.4.02